

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:257
ANSWERED ON:26.11.2010
MODERNISATION OF BLOOD BANKS
Abdulrahman Shri ;Viswanathan Shri P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government extends financial and technical support for the modernization of blood banks in the country;
- (b) if so, the details thereof alongwith the criteria adopted for the purpose;
- (c) the number of blood banks modernized alongwith the grants provided to them during the last three years and the current year, State/UT-wise;
- (d) whether reports of such grants to a number of blood banks which do not have valid licences have been received by the Government;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed for the speedy modernization of all the blood banks in the country?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 257 FOR 26TH NOVEMBER, 2010

Under the scheme for modernisation of Blood Banks, Government of India is providing financial assistance to the blood banks of various categories as one time grant for procurement of essential equipments and annual recurring grant for procurement of diagnostic kits, consumables, salary of Laboratory Technicians and Counselors.

The criteria and pattern of assistance for various categories of blood banks under the modernisation scheme is given at Annexure 1.

The State/U.T-wise list of number of blood banks modernised during the last three years and the current year is given at Annexure 2A. The cumulative State/U.T-wise number of blood banks modernised during the entire National AIDS Control Programme (NACP) is given at Annexure 2B.

The grants provided to State AIDS Control Societies on an annual basis, are based on the total number of blood banks modernised by NACO as on date. As such the grants provided to State AIDS Control Societies for blood banks under the scheme during last three years and the current year (State/UT-wise) is given at Annexure 3.

Government doesn't release any financial grant through state AIDS control societies to be provided to blood banks without a valid license.

As per the proposals received from states from time to time, various blood banks in public and voluntary/ charitable sectors are taken up for modernization. As on date, no such proposal is pending for modernisation.